

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:393
ANSWERED ON:01.03.2007
NORMS DEFYING BY PILOTS
Singh Shri Uday

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the DGCA has recently ordered grounding of some pilots of private airlines for defying flying hours norms;
- (b) if so, the facts and details thereof;
- (c) whether the Government proposes to take any further action against such pilots commanders who have been found defying various norms of the DGCA; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a):- Yes, Sir.

(b):- A surprise check was carried out by Directorate General of Civil Aviation (DGCA) and it was observed that eight pilots had exceeded the laid down norms of Flight Duty Time Limitations (FDTL) limits.

(c) and (d):- In accordance with the Aircraft Rules, 1937, DGCA has taken action against the erring pilots, which included off-rostering of pilots, warning and imposition of financial penalty.